



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 07.08.2024

### NOTICE

Please take notice that the following matters listed in the Court of Chairperson on 08.08.2024 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 242 of 2024 & I.A. No. 5502 of 2024 <b>(With Defects)</b>	Col. Ashish Khanna (Retd.) Vs. Delhi Gymkhana Club & Ors.	Deepak Khosla	
2.	Comp. App. (AT) (Ins) No. 260 of 2023 <b>(PH)</b>	Sarang Kumar Wadhawan (Shareholder of Privilege Power and Infrastructure Pvt. Ltd.) Vs. Unity Small Finance Bank Ltd. (Erstwhile Punjab and Maharashtra Co-Operative Bank Ltd.) & Anr.	Abhijeet Sinha Disha Shah	Prateek Kumar Raveena Rai-R1 Pragya Dahiya Apeksha Dhanvijay Namrata Saraogi-R1 Abhinav Tyagi
3.	Comp. App. (AT) (Ins) No. 1158-1162 of 2024 & I.A. No. 4145, 4146, 4147, 4148, 4149, 4150, 4151, 4152, 4153, 4154, 4155, 4156, 4157, 4158, 4159, 4941 of 2024 <b>(With Defects)</b> <b>(PH)</b>	Sunil Kumar Sharma, Suspended Board of Directors of Jaiprakash Associates Ltd. Vs. ICICI Bank Ltd. & Anr.	Abhishek Anand	Madhav Kanoria

By order of Hon'ble Chairperson  
-Sd/-  
Registrar